

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:933  
ANSWERED ON:28.07.2000  
SALE IN SUPER BAZAR  
KINJARAPU YERRANNAIDU

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the sale in Super Bazar has been reduced drastically;
- (b) if so, the reasons therefor; and
- (c) the action taken to eradicate mismanagement and make it viable?

**Answer**

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) : Yes Sir.

(b) : Super Bazar has been facing an acute financial crisis for sometime past and is not in a position to make the payment to the suppliers of goods, hence, the supplies of goods in Super Bazar have come down drastically. The inadequacy of working capital compared to the requirement, lack of credit based supplies, non-recovery of outstandings, increasing level of cost are also some of the factors for reduction in sales.

(c) : The Super Bazar has, however, taken certain corrective measures to reduce the expenditures and increase the income of the Store. The payment of overtime allowances, hard duty allowances and other fixed allowances have been stopped. Purchase of vehicles, furniture and other equipments, as well as expenditure on newspapers, entertainment, use of taxies etc. have also been stopped. To avoid any blockage of funds, a policy of payment to the suppliers after realization has been adopted and unviable branches of Super Bazar are likely to be closed.